

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 178 of 2014 & IA 289 of 2014

Dated : 2nd December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Him Urja Pvt. Ltd. ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Matrugupta Mishra
Ms. Meghana Aggarwal for R-2**

ORDER

It is informed by the Learned Counsel for the Appellant that the Distribution Licensee has made payment to the Appellant as per the impugned order. Accordingly, the IA no. 289 of 2014 is disposed of.

Post the main Appeal for hearing on **08.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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